COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1112 OF 2018 IN DFR NO. 2242 OF 2018

Dated: 29th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Renew Power Limited & Anr.				Appellant(s)
Versus Bangalore Electricity Supply Company Limited & Ors.				Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand K. Ganesan Ms. Swapna Seshadri		
Counsel for the Respondent(s)	;	: -		

<u>ORDER</u>

(IA No. 1112 of 2018) (Application for leave to file the Appeal)

Await notice for Respondent Nos. 1 to 5.

List the matter on <u>11.09.2018.</u> In the meantime, learned counsel appearing for the Appellant is directed to file affidavit of service.

(S. D. Dubey) Technical Member Bn/pr (Justice N. K. Patil) Judicial Member